

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision

MEETING NUMBER : 40/82-ALC4/2009 MEETING DATE : 29.12.2009

The Meeting No.40/82 in the year 2009-10 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2004-09 pertaining to products falling in Chapter 29 and 30 scheduled to be held on 29.12.2009 was actually held on 06.01.2010 under the Chairmanship of Addl DGFT, Shri V.K. Gupta in his chamber.

Following members were present:-

1. Shri P.P. Shrivastava, Dy.IA, Department of C&PC
2. Shri D.N. Mathur, Dy. IA, Department of Pharmaceuticals
3. Shri Rajinder Pal Singh, Dy. DGFT
4. Shri Shyam Lal, FTDO

Case No.B-380	M/S FMC India Pvt. Ltd.
Norms Committee Meeting No.40/82	F.No.01/82/050/00776/AM09
Meeting Date:29.12.2009	RA F.No.07/24/040/00192/AM09
Adv.Lic.No.0710058651 dated 22.07.2008	
Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.	

Case No.B-381	M/S Cipla Ltd.
Norms Committee Meeting No.40/82	F.No.01/82/050/01193/AM09
Meeting Date:29.12.2009	RA F.No.03/94/040/00720/AM09
Adv.Lic.No.0310491564 dated 22.10.2008	
Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.	

Case No.B-382	M/S Suven Life Science Ltd.
Norms Committee Meeting No.40/82	F.No.01/82/050/00682/AM09
Meeting Date:29.12.2009	RA F.No.09/24/040/00086/AM09
Adv.Lic.No.0910034200 dated 06.06.2008	
Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.	

Case No.B-383	M/S Avignon Exim Pvt. Ltd.
Norms Committee Meeting No.40/82	F.No.01/82/050/00273/AM09
Meeting Date:29.12.2009	RA F.No.03/94/040/01006/AM08
Adv.Lic.No.0310467005 dated 02.04.2008	

Committee decided to defer case for 27.01.2010 for comments of DC(MSME).

Case No.B-384	M/S Hetero Labs Ltd.
Norms Committee Meeting No.40/82	F.No.01/82/050/00499/AM10
Meeting Date:29.12.2009	RA F.No.09/24/040/00188/AM10
Adv.Lic.No.0910039064 dated 25.08.2009	
Withdrawn as the case has already been approved by NC.	

Case No.B-385	M/S Grand Organics Pvt. Ltd.
Norms Committee Meeting No.40/82	F.No.01/82/050/00624/AM07
Meeting Date:29.12.2009	RA F.No.17/24/040/00028/AM07
Adv.Lic.No.1710001385 dated 26.07.2006	
Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.	

1	Case No.:26/7/83-ALC1/2006	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/83/050/00095/AM07/	RLA File :07/24/040/00046/AM07/	Lic.No/Date:0710044550 26.04.2006	Defer Date:27.01.2010
	Decision :Committee decoded to defer case for 27.01.2010 for reply from firm.			

2	Case No.:5/12/83-ALC1/2007	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Approved									
	HQ File :01/83/050/00147/AM08/	RLA File :03/95/040/00053/AM08/	Lic.No/Date:0310427271 19.04.2007										
	Decision : Committee considered case as per agenda and observed that Export Cell vide their U.O. 01/91/110/40/AM10/Export Cell dated 03.07.2009 has confirmed that the export product "Di Methyl Amino Propyl Chloride Hydrochloride" does not fall under the Scomet list. They had also furnished the copy of letter dated 23.06.2009 received from Cabinet Secretariate wherein it has been mentioned that the above said export product does not fall under the Scomet. In view of above and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/135/2009-PI-III dated 21.10.2009 and in consultation with technical authority present in meeting, it was decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- <table> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> <tr> <td>Di Methyl Amino Propyl Chloride Hcl 65% Sodium in water</td><td>1 Kg.</td><td>1.</td><td>1-Bromo-3-Chloro Propane</td><td>0.684 kg</td></tr> </table>				Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	Di Methyl Amino Propyl Chloride Hcl 65% Sodium in water	1 Kg.	1.	1-Bromo-3-Chloro Propane
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed									
Di Methyl Amino Propyl Chloride Hcl 65% Sodium in water	1 Kg.	1.	1-Bromo-3-Chloro Propane	0.684 kg									

RA concerned may take further necessary action as per above decision of NC.

3	Case No.:36/6/83-ALC1/2008	Party Name:H.K.FINECHEM LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/83/050/00146/AM09/	RLA File :08/24/040/00149/AM08/	Lic.No/Date:0810067303 21.09.2007	Defer Date:27.01.2010
	Decision :Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.			

4	Case No.:17/46/82-ALC4/2007	Party Name:ARCH PHARMALABS LTD	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00571/AM08/	RLA File :03/94/040/01117/AM08/	Lic.No/Date:0310461019 14.02.2008	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

5	Case No.:17/43/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/01526/AM09/	RLA File :03/94/040/00899/AM09/	Lic.No/Date:0310501723 07.01.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for reply from firm.			

6	Case No.:4/46/82-ALC4/2008	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/01586/AM09/	RLA File :08/24/040/00211/AM09/	Lic.No/Date:0810077672 28.01.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

7	Case No.:1/3/82-ALC4/2009	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00013/AM10/	RLA File :03/94/040/01069/AM09/	Lic.No/Date:0310514552 03.04.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

8	Case No.:8/4/82-ALC4/2009	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00029/AM10/	RLA File :03/95/040/01007/AM09/	Lic.No/Date:0310516119 17.04.2009	Defer Date:27.01.2010

Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.

9	Case No.:2/9/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00115/AM10/	RLA File :05/24/040/00091/AM10/	Lic.No/Date:0510241724 19.05.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

10	Case No.:24/14/82-ALC4/2009	Party Name:BELCO PHARMA	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00194/AM10/	RLA File :05/24/040/00632/AM09/	Lic.No/Date:0510241948 21.05.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

11	Case No.:13/13/82-ALC4/2009	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00153/AM10/	RLA File :03/95/040/00994/AM09/	Lic.No/Date:0310523242 09.06.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.			

12	Case No.:13/19/82-ALC4/2009	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00391/AM10/	RLA File :03/95/040/00153/AM10/	Lic.No/Date:0310526342 29.06.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.			

13	Case No.:4/26/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00536/AM10/	RLA File :03/94/040/00486/AM10/	Lic.No/Date:0310536937 10.09.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

14	Case No.:41/34/82-ALC4/2009	Party Name:AVIGNON EXIM PVT.LTD.,	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00686/AM10/	RLA File :03/94/040/00448/AM10/	Lic.No/Date:0310538062	Defer

			16.09.2009	Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.			
15	Case No.:37/34/82-ALC4/2009	Party Name:ALEMBIC LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00682/AM10/	RLA File :34/24/040/00098/AM10/	Lic.No/Date:3410025107 17.09.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			
16	Case No.:4/34/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00649/AM10/	RLA File :09/24/040/00234/AM10/	Lic.No/Date:0910039412 25.09.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			
17	Case No.:6/34/82-ALC4/2009	Party Name:STAR ORECHEM INTERNATIONAL PVT. LTD.	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00651/AM10/	RLA File :50/24/040/00004/AM10/	Lic.No/Date:5010000149 25.09.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.			
18	Case No.:1/30/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00602/AM10/	RLA File :05/24/040/00330/AM10/	Lic.No/Date:0510250359 06.10.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			
19	Case No.:4/30/82-ALC4/2009	Party Name:AMOLI ORGANICS PVT. LTD.,	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00605/AM10/	RLA File :03/94/040/00572/AM10/	Lic.No/Date:0310540823 08.10.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			
20	Case No.:5/30/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00606/AM10/	RLA File :07/24/040/00243/AM10/	Lic.No/Date:0710067496 09.10.2009	Defer Date:27.01.2010

Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.

21	Case No.:7/34/82-ALC4/2009	Party Name:ALEMBIC LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00652/AM10/	RLA File :34/24/040/00108/AM10/	Lic.No/Date:3410025329 09.10.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

22	Case No.:8/30/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00609/AM10/	RLA File :03/94/040/00577/AM10/	Lic.No/Date:0310541231 09.10.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Ministry of E&F.			

23	Case No.:9/30/82-ALC4/2009	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00610/AM10/	RLA File :31/24/040/00123/AM10/	Lic.No/Date:3110040264 09.10.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

24	Case No.:12/30/82-ALC4/2009	Party Name:VINEET LABORATORIES PRIVATE LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00613/AM10/	RLA File :09/24/040/00275/AM10/	Lic.No/Date:0910039557 13.10.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

25	Case No.:11/34/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00656/AM10/	RLA File :09/24/040/00279/AM10/	Lic.No/Date:0910039766 29.10.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

26	Case No.:17/34/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00662/AM10/	RLA File :05/24/040/00288/AM10/	Lic.No/Date:0510251718 29.10.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

27	Case No.:3/34/82-ALC4/2009	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00648/AM10/	RLA File :09/24/040/00283/AM10/	Lic.No/Date:0910039765 29.10.2009	Defer Date:27.01.2010
Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.				

28	Case No.:18/34/82-ALC4/2009	Party Name:SHIVA PHARMACHEM PVT. LTD,	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00663/AM10/	RLA File :34/24/040/00120/AM10/	Lic.No/Date:3410025485 30.10.2009	Defer Date:27.01.2010
Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.				

29	Case No.:19/34/82-ALC4/2009	Party Name:SHIVA PHARMACHEM PVT. LTD,	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00664/AM10/	RLA File :34/24/040/00118/AM10/	Lic.No/Date:3410025488 30.10.2009	Defer Date:27.01.2010
Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.				

30	Case No.:20/34/82-ALC4/2009	Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED.	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00665/AM10/	RLA File :31/24/040/00145/AM10/	Lic.No/Date:3110040425 30.10.2009	Defer Date:27.01.2010
Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.				

31	Case No.:21/34/82-ALC4/2009	Party Name:FINE ORGANIC INDUSTRIES PVT. LTD.	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00666/AM10/	RLA File :03/94/040/00612/AM10/	Lic.No/Date:0310543424 30.10.2009	Defer Date:27.01.2010
Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PCs.				

32	Case No.:22/34/82-ALC4/2009	Party Name:SCITECH SPECIALITIES PVT. LTD.	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00667/AM10/	RLA File :03/95/040/00470/AM10/	Lic.No/Date:0310543476 30.10.2009	Defer Date:27.01.2010
Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.				

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33	Case No.:23/34/82-ALC4/2009	Party Name:AARTI DRUGS LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00668/AM10/	RLA File :03/94/040/00585/AM10/	Lic.No/Date:0310543554 03.11.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

34	Case No.:24/34/82-ALC4/2009	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00669/AM10/	RLA File :03/95/040/00410/AM10/	Lic.No/Date:0310543654 03.11.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.			

35	Case No.:25/34/82-ALC4/2009	Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED.	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00670/AM10/	RLA File :31/24/040/00132/AM10/	Lic.No/Date:3110040444 04.11.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.			

36	Case No.:26/34/82-ALC4/2009	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00671/AM10/	RLA File :52/24/040/00017/AM10/	Lic.No/Date:5210028666 04.11.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.			

37	Case No.:27/34/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00672/AM10/	RLA File :09/24/040/00310/AM10/	Lic.No/Date:0910039804 05.11.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.			

38	Case No.:28/34/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00673/AM10/	RLA File :09/24/040/00311/AM10/	Lic.No/Date:0910039805 05.11.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

39	Case No.:29/34/82-ALC4/2009	Party Name:RANBAXY LABORATORIES	Meet No/Date:40/82-ALC4/2009	Status:Case
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		LTD	29.12.2009	Deferred
	HQ File :01/82/050/00674/AM10/	RLA File :05/24/040/00352/AM10/	Lic.No/Date:0510251928 05.11.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

40	Case No.:30/34/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00675/AM10/	RLA File :09/24/040/00304/AM10/	Lic.No/Date:0910039821 05.11.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

41	Case No.:31/34/82-ALC4/2009	Party Name:NAPROD LIFE SCIENCES PVT. LTD.	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00676/AM10/	RLA File :03/95/040/00096/AM10/	Lic.No/Date:0310544100 05.11.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

42	Case No.:32/34/82-ALC4/2009	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00677/AM10/	RLA File :03/95/040/00286/AM10/	Lic.No/Date:0310544168 05.11.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.			

43	Case No.:33/34/82-ALC4/2009	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00678/AM10/	RLA File :03/95/040/00285/AM10/	Lic.No/Date:0310544171 05.11.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.			

44	Case No.:34/34/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00679/AM10/	RLA File :05/24/040/00291/AM10/	Lic.No/Date:0510252005 06.11.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

45	Case No.:35/34/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred

	HQ File :01/82/050/00680/AM10/	RLA File :05/24/040/00337/AM10/	Lic.No/Date:0510252006 06.11.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

46	Case No.:36/34/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00681/AM10/	RLA File :09/24/040/00273/AM10/	Lic.No/Date:0910039854 06.11.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

47	Case No.:44/34/82-ALC4/2009	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00689/AM10/	RLA File :03/94/040/00556/AM10/	Lic.No/Date:0310544608 09.11.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.			

48	Case No.:45/34/82-ALC4/2009	Party Name:OMKAR SPECIALITY CHEMICALS PVT. LTD.	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00690/AM10/	RLA File :03/95/040/00486/AM10/	Lic.No/Date:0310544624 09.11.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.			

49	Case No.:1/40/82-ALC4/2009	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00816/AM10/	RLA File :52/24/040/00023/AM10/	Lic.No/Date:5210029109 15.12.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.			

50	Case No.:3/40/82-ALC4/2009	Party Name:BALAJI AMINES LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00818/AM10/	RLA File :31/24/040/00180/AM10/	Lic.No/Date:3110041089 15.12.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.			

51	Case No.:10/40/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Approved
	HQ File :01/82/050/00825/AM10/	RLA File :05/24/040/00405/AM10/	Lic.No/Date:0510254653	Defer Date:

			16.12.2009	
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			
52	Case No.:11/40/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00826/AM10/	RLA File :05/24/040/00406/AM10/	Lic.No/Date:0510254670 16.12.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			
53	Case No.:12/40/82-ALC4/2009	Party Name:ENVEE DRUGS PVT LTD	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00827/AM10/	RLA File :34/24/040/00076/AM09/	Lic.No/Date:3410025891 16.12.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			
54	Case No.:13/40/82-ALC4/2009	Party Name:ANUH PHARMA LTD.	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00828/AM10/	RLA File :03/94/040/00545/AM10/	Lic.No/Date:0310551165 16.12.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			
55	Case No.:14/40/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00829/AM10/	RLA File :03/94/040/00513/AM10/	Lic.No/Date:0310551191 16.12.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of DC(MSME).			
56	Case No.:2/40/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00817/AM10/	RLA File :03/94/040/00724/AM10/	Lic.No/Date:0310551052 16.12.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			
57	Case No.:4/40/82-ALC4/2009	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00819/AM10/	RLA File :09/24/040/00257/AM10/	Lic.No/Date:0910040253 16.12.2009	Defer Date:27.01.2010

Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.

58	Case No.:5/40/82-ALC4/2009	Party Name:VETINDIA PHARMACEUTICALS LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00820/AM10/	RLA File :09/24/040/00285/AM10/	Lic.No/Date:0910040259 16.12.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

59	Case No.:6/40/82-ALC4/2009	Party Name: SMILAX LABORATORIES LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00821/AM10/	RLA File :09/24/040/00278/AM10/	Lic.No/Date:0910040260 16.12.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

60	Case No.:7/40/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00822/AM10/	RLA File :09/24/040/00371/AM10/	Lic.No/Date:0910040263 16.12.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

61	Case No.:8/40/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00823/AM10/	RLA File :09/24/040/00380/AM10/	Lic.No/Date:0910040264 16.12.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

62	Case No.:9/40/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00824/AM10/	RLA File :05/24/040/00404/AM10/	Lic.No/Date:0510254651 16.12.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

63	Case No.:15/40/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00830/AM10/	RLA File :09/24/040/00370/AM10/	Lic.No/Date:0910040319 17.12.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

64	Case No.:16/40/82-ALC4/2009	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00831/AM10/	RLA File :09/24/040/00384/AM10/	Lic.No/Date:0910040330 17.12.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.			

65	Case No.:17/40/82-ALC4/2009	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00832/AM10/	RLA File :09/24/040/00382/AM10/	Lic.No/Date:0910040331 17.12.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of C&PC.			

66	Case No.:18/40/82-ALC4/2009	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00833/AM10/	RLA File :03/95/040/00594/AM10/	Lic.No/Date:0310551345 17.12.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

67	Case No.:19/40/82-ALC4/2009	Party Name:SALVI CHEMICAL INDUSTRIES LIMITED	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00834/AM10/	RLA File :03/95/040/00101/AM10/	Lic.No/Date:0310551379 17.12.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

68	Case No.:20/40/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:40/82-ALC4/2009 29.12.2009	Status:Case Deferred
	HQ File :01/82/050/00835/AM10/	RLA File :08/24/040/00247/AM10/	Lic.No/Date:0810085026 17.12.2009	Defer Date:27.01.2010
	Decision : Committee decided to defer case for 27.01.2010 for comments of Department of Pharmaceuticals.			

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